

Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No. 55/2008 in O.A. NO. 68/2008

This the 11th day of December, 2008

Hon'ble Sri Justice M. Venkateswara Reddy, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

Dr. Sharat Chandra aged about 63 years son of late Ram Bahadur Singh, r/o S-107, Shaktinagar, Faizabad Road, Lucknow.

Applicant.

By Advocate: None

Versus

Deepak Dave, Divisional Railway Manager, North Central Railway (NCR), Allahabad.

By Advocate : Sri N.K..Agrawal

Respondents.

Order (ORAL)

By Hon'ble Mr. Justice M. Venkateswara Reddy, Member (J)

As per the order dated 15.2.2008 made in the O.A., the respondents have to pass a speaking order on the representation made by the applicant. Along with reply the respondents have filed an order dated 1.10.2008 passed by the respondent. We find the order dated 1.10.2008 is a speaking order. Accordingly, CCP is dismissed and notices are discharged.


(Dr. A.K. Mishra)
Member (A)


(M. Venkateswara Reddy)
Member (J)

HLS/-